

LOK SABHA

Thursday, August 11, 1960/Sravana
20, 1882 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

छात्रावासों के निर्माण के लिये ऋण

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*३१७. { श्री राम कृष्ण गुप्त :
श्री म० ला० द्विवेदी :
श्री प्र० के० देव :

क्या निम्ना मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या छात्रावासों के निर्माण के
लिये ऋण देने के बारे में सरकार द्वारा बनाई
गई योजना में कोई संशोधन किया गया है ;
और

(ख) यदि हां, तो इस संशोधन का
मुख्य उद्देश्य क्या है ?

The Minister of Education (Dr. K.
L. Shrimali): (a) Yes, Sir. Under the
revised scheme, loans have been made
interest-bearing and are advanced to
State Governments for being relent
to educational institutions.

(b) To avoid any hidden subsidy
from public funds and to improve im-
plementation of the scheme.

Shri Ram Krishan Gupta: What is
the precise and exact revised scheme?
How far has it facilitated the ad-
vancement of loans?

Dr. K. L. Shrimali: This scheme is
very simple. Formerly, the Central
Government used to give loans with-

out interest. This was objected to by
the Finance Ministry and also the
Estimates Committee. Finance Minis-
try recommended that hidden subsidy
should not be given. Therefore, we
are now giving loans with interest.
But in deserving cases we also give
grants. Therefore, there is no differ-
ence, so far as deserving institutions
are concerned. Another change which
has been made is that instead of the
Central Government giving direct
loans to the institutions we are now
placing the funds at the disposal of
the State Governments, and they will
recover the loans and advance loans.
In this way the scheme would be
more speedily executed.

Shri Ram Krishan Gupta: What is
the rate of interest charged?

Dr. K. L. Shrimali: The rate of
interest is the normal rate.

श्री विभूति मिश्र : मैं जानना चाहता हूं
कि सरकार ने सिर्फ कालेज के होस्टेल्स के लिये
ही लोन दिया है या हायर सेकेण्डरी स्कूल्स,
मिडल स्कूल्स और प्राइमरी स्कूल्स के लिये भी
दिया है ?

डा० का० ला० श्रीमाली : हम सब तरह
की संस्थाओं के लिये लोन्स देते हैं, कालेजों
के होस्टेल्स के लिये भी, युनिवर्सिटी होस्टेल्स
के लिये भी और स्कूलों के होस्टेल्स के लिये
भी ।

सेठ गोविन्द दास : भिन्न भिन्न सरकारों
को जो कर्ज इस संबंध में दिये जाते हैं उस में
से किन किन सरकारों को कितना कितना
रुपया दिया गया है, विशेषकर मध्य प्रदेश की
सरकार को ?

Dr. K. L. Shrimali: There is a pro-
vision of nearly Rs. 45 lakhs in the

capital demand for 1960-61. Would the hon. Member like to know the figures for all the States or he wants only for Madhya Pradesh.

सेठ गोविन्द दास : सब के बारे में ।

Dr. K. L. Shrimali: Rs: 5.27 lakhs has been given in Madhya Pradesh to the educational institutions.

Shrimati Renu Chakravarty: May I know whether in the allocation for hostel building a part of it is specially allocated for building hostels for women, especially in the secondary stage?

Dr. K. L. Shrimali: I may inform the hon. Members that as far as hostels for women's institutions are concerned, both the Education Ministry and the University Grants Commission have special schemes. Under those schemes we are now giving 75 per cent of grant. They can also take loans. But in order that more hostels may be put up we are giving 75 per cent of grant for the construction of hostels both for the collegiate stage as well as for the high school stage. For the school stage we have recently written to the State Governments to let us have the names of the institutions which they would like to recommend for such grants.

सेठ गोविन्द दास : मंत्री जी बाकी के राज्यों के बारे में भी बतला रहे थे ।

Maharajkumar Vijaya Anand: Is there any scheme with the Government to allow private citizens to construct hostels to remove congestion?

Dr. K. L. Shrimali: Private citizens are always welcome to contribute and help in the construction of hostels. There is no bar.

Shri Tangamani: May I know whether it is a fact that interest-free loans were given to certain high schools in Madras and, if so, whether interest would be recovered from them?

Mr. Speaker: If it is an interest-free loan where is the question of recovering interest?

Shri Tangamani: Under the original scheme interest-free loans were given to them. Now, according to the revised scheme, the hon. Minister stated that certain interest is recovered. What is the position of the loans which were already promised and, in some cases, already advanced? What would be the position of those schools which were benefited under the original scheme?

Dr. K. L. Shrimali: We are not going into the past loans. In some cases they have been asked to pay interest also. But if the institution does make an application and say that it is difficult for it to pay interest then we repay in the form of a grant. They will have to pay interest but Government pays it back in the form of grant so that the institution is not hit in any way.

Shri M. R. Krishna: May I know whether this loan for construction of hostels is given on any specific demand from the State Government or is it given according to any other formula? Is any weightage given to the rural areas, particularly the areas which are very backward educationally?

Dr. K. L. Shrimali: The State Governments will have to exercise their discretion.

Shri B. K. Gaikwad: May I know whether Government have framed any rules in this respect? If so, how much is the maximum amount to be granted to each institution?

Dr. K. L. Shrimali: Formerly, the Central Government used to consider these applications. But, as I said, we will make some sum available to the State Governments and it is for the State Government to decide how much loan they want to advance and when they want to recover.

Shri Jaipal Singh: Could we know whether any of the well-known and recognized institutions catering for accommodation for students have availed of this facility?

Dr. K. L. Shrimali: I do not know the exact number, but this scheme has been very popular. There is a very great demand. I am glad also to inform the House that the institutions which took loans have also been making repayments more or less regularly.

श्री म० ला० द्विवेदी : मैं जानना चाहता हूँ कि केन्द्रीय सरकार ने राज्य सरकारों से मिल कर इन होस्टलों के रख रखाव के लिये भी कोई व्यवस्था की है ? और यदि की है तो कितना केन्द्रीय सरकार देगी और कितना प्रदेश सरकारें देंगी, और दूसरे राज्यों को कितना रुपया आप देंगे ?

डा० का० ला० श्रीमाली : जहाँ तक मेंटेन्स का सवाल है, केन्द्रीय सरकार इस मसले को नहीं देख सकती। यह स्टेट गवर्नमेंट्स और जो युनिवर्सिटीज या दूसरी एजेंसीज हैं, उन को देखना पड़ेगा। यह तजवीज नये होस्टेल्स के बनाने के लिये है।

श्री म० ला० द्विवेदी : अध्यक्ष महोदय मेरे प्रश्न का उत्तर नहीं मिला।

अध्यक्ष महोदय : मिलेगा।

Shri Basappa: May I know whether this loan is given for staff quarters and whether there is any condition that the State Government should give a matching grant?

Dr. K. L. Shrimali: This is for hostels only.

Shri Harish Chandra Mathur: What is the basis for allocation to the various States and what weightage is given to the educationally backward States?

Dr. K. L. Shrimali: Out of the total fund which was with us we have been advancing to the State Governments. Now, in the last year of the Plan

some funds were left over which have been distributed to all the States, and special attention has been given to States which had not received loans in the previous years. It is on that basis that new allocations have been made.

Shri Harish Chandra Mathur: What weightage is given to the educationally backward States in the distribution of money?

Dr. K. L. Shrimali: No special weightage is given.

Shri S. R. Arumugham: While it is an interest free loan, will the Government have watch on the institutions in regard to collection of rent from the students because some of the institutions charge high rates in the form of room rents?

Dr. K. L. Shrimali: It is very difficult for the Central Government to watch over the management of these hostels which are spread all over the country. I have informed the House that loans have been advanced to the States, who will advance that to the individual institutions. I have also told the House that there is great demand for hostels and many of the students staying outside the hostel are living in miserable conditions. The facilities which they get in the hostels are much better than what they could get if they were outside the hostels.

Shri R. S. Arumugam: May I know whether any Harijan hostels are run by getting money under this scheme? Is there any proposal to give them grants instead of loans?

Mr. Speaker: He wants grants to be made to Harijan hostels.

Dr. K. L. Shrimali. That hardly arises out of this question.

श्री म० ला० द्विवेदी : मैं जानना चाहता हूँ कि केन्द्रीय सरकार ने किन किन राज्यों को कितना कितना रुपया दिया है, और इसके वितरण की व्यवस्था किस तरह से की गयी है, उसके लिये क्या सिद्धांत बनाया गया है ?

अध्यक्ष महोदय : अलग से प्रश्न पूछें ।

There is no meaning in asking for details here.

श्री म० ला० द्विवेदी : मेरा मूल प्रश्न भी यह है, और यह प्रश्न इसी से संबंध रखता है कि किन किन राज्यों को कितना कितना रुपया दिया गया है ?

अध्यक्ष महोदय : लेकिन इतनी डिटेल नहीं दी जा सकती ।

श्री म० ला० द्विवेदी : तो उसको सदन पटल पर रख दें ।

Mr. Speaker: Has the hon. Minister got the details?

Dr. K. L. Shrimali: For this year I can give the details.

Mr. Speaker: For all the fourteen States?

Dr. K. L. Shrimali: For some States, not for all of them.

Mr. Speaker: If the hon. Member interested in any particular State, let him ask for the information.

Dr. K. L. Shrimali: Sir, I will place a statement giving information about the total amount that has been advanced and the allocations for which have been made for this year on the Table of the House.

Mr. Speaker: Let him place it on the Table.

Shri Raghunath Singh: May I know the amount advanced to Uttar Pradesh and the Hindu University and the Aligarh University?

Mr. Speaker: The hon. Member will look into the list.

Central Institute of Education, Delhi

*318. { **Shri A. M. Tariq:**
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:
Shri D. C. Sharma:

Will the Minister of Education be pleased to refer to the reply given to

Starred Question No. 372 on the 24th February, 1960 and state:

(a) whether financial examination of the proposals for reorganisation of the Central Institute of Education, Delhi as a National Centre for Educational Research has been completed; and

(b) if so, the further steps taken in the matter?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir, and it has been decided to merge the Central Bureaus of Textbook Research and Educational and Vocational Guidance with the Central Institute of Education, Delhi.

(b) Administrative steps are now being taken to effect the merger.

Shri A. M. Tariq: How much time will it take to merge these two institutions together?

Dr. K. L. Shrimali: It won't take very long now.

Shri D. C. Sharma: May I know if this Institute will be entrusted with the work relating only to the departments of textbook research and educational and vocational guidance, or there will be other subjects also in which it will carry on research?

Dr. K. L. Shrimali: The proposal is to reorganise the whole Central Institute of Education and make it a real centre of educational research. With that object in view separate departments are being merged, and in the future there is also a proposal to reorganise the whole institution.

Shri Ram Krishan Gupta: The hon. Minister said just now that administrative steps are being taken to merge the two Institutes. May I know, after the merger of these two Institutes, how far this will increase the research work?

Dr. K. L. Shrimali: Naturally, if there is better co-ordination there will be better research.